

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/128(CHE)2022

NAME OF THE PETITIONER : Venkatesan Subba Raja

NAME OF THE RESPONDENT(S) : Atchya Royal Infrastructure India private
Limited & 7 Others

UNDER SECTION : Sec 213,241 & 242 of CA, 2013

ORDER

Ld. Counsel Mr. S. Senthil Nathan for the Petitioner. Ld. Counsel
Ms. S. Nithya for R1 to R4, R7 and R8.

The Counsel for the Respondent is directed to provide all the requisite
information within a week failing which it will be presumed that the
Respondents are not cooperating with the valuer and appropriate action will be
taken against them. Report be submitted by the valuer within 2 weeks on or
before 19.04.2024.

Petition is posted for hearing on **08.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk